## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:449 ANSWERED ON:23.02.2011 USER DEVELOPMENT FEE Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has set a limit on the funds to be collected by Delhi International Airport Limited (DIAL) through the User Development Fee (UDF);
- (b) if so, the maximum funds to be collected by DIAL;
- (c) the amount of funds already collected by DIAL so far;
- (d) whether the Government would withdraw this fee now; and
- (e) if not, the reasons therefor?

## **Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a),(b), (c), (d) & (e): No fund is collected by M/s Delhi International Airport Pvt. Ltd. (DIAL) at IGI Airport, New Delhi through User Development Fee (UDF). However, the Government have, approved, purely on an ad-hoc basis, the levy of Development Fee @ Rs.1300/- per departing international passenger and @ Rs.200/- per departing domestic passenger with effect from 01.03.2009, for a period of 36 months, to bridge the funding gap of Rs.1827 crores. Funds collected through the levy can be utilised only for the construction of such aeronautical assets which will be transferred by DIAL to AAI upon completion of lease period. So far funds of Rs.1199.54 crores has been collected upto the month of January, 2011.